



2026:AHC:40063-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL MISC. WRIT PETITION No. - 30006 of 2025

Aman Mishra

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	: Akash Kumar, Deena Nath, Deepak Kumar
Counsel for Respondent(s)	: G.A., Rahul Saxena

Court No. - 45

**HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.**

1. Heard learned counsel for the petitioner, learned counsel for the respondent no. 4 and learned AGA for the State.
2. At the very outset, learned counsel for the petitioner has made a statement at the Bar that he does not want to press this writ petition and seeks to withdraw it.
3. Learned A.G.A. as well as learned counsel for the petitioner has no objection.
4. In view of the above, this writ petition is dismissed as withdrawn.

(Achal Sachdev,J.) (Rajiv Gupta,J.)

February 23, 2026

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